

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 174 OF 2017 &
IA NO. 414 OF 2017**

Dated : 12th December, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**Orange Bercha Wind Power Pvt. Ltd. Appellant(s)
Vs.
Madhya Pradesh Electricity Regulatory Commission Respondent(s)
& Ors.**

Counsel for the Appellant(s) : Mr. Saahil Kaul

Counsel for the Respondent(s) : Mr. Venkatesh
Mr. Vikas Maini for R-1

Mr. Aashish Anand Bernard
Mr. Paramhans
Mr. Rajesh Kr. Gupta for R-2 & R-3

Mr. Nitin Gaur
Mr. G.L. Pandey for R-4

ORDER

As agreed by the learned counsel for the parties, list the matter for hearing on **15.02.2019.**

(S. D. Dubey)
Technical Member
Ts/kt

(Justice Manjula Chellur)
Chairperson